

(a) the total reserve and surplus of profit making Public Sector Enterprises (PSEs) in the country during the last three years, year-wise and;

(b) the amount of investment made by the above PSEs during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) As per information available in the Public Enterprises Survey (2008-09) that was laid in the Parliament on 25.2.2010, 154, 161 and 158 Central Public Sector Enterprises (CPSEs) earned profit during 2006-07, 2007-08 and 2008-09 respectively. The reserve and surplus of these CPSEs and their investment (in terms of equity and long terms loan) are shown below.

*Reserve and Surplus and Investment of Profit making CPSEs  
(2006-07 to 2008-09)*

(Rs. in crore)		
Years	Reserve and Surplus	Investment
2006-07	412331.96	354016.35
2007-08	474276.55	370043.48
2008-09	528931.95	440603.13

**Sick units in West Bengal**

2270. SHRI R.C. SINGH : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of sick units under his Ministry in West Bengal at present with number of workers of these units; and

(b) the time by when these units will be revived?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) At present, there are three sick CPSEs under the Department of Heavy Industry located in West Bengal which are under reference to BIFR:

- (i) Tyre Corporation of India Ltd. (TCIL) which has 177 workers on its pay roll and 29 contractual workers.
- (ii) Hindustan Cables Ltd. (HCL) having one unit at Rupnarainpur, District Burdwan with a manpower strength of 1186 and
- (iii) Andrew Yule & Company Ltd. (AYCL), HQ in Kolkata with 15165 employees.

(b) Revival scheme of TCIL is under implementation and target date as per sanctioned scheme is 31.3.2011.

In respect of HCL, possibility of having a Joint Venture Partner for revival of company is being explored.

A comprehensive Restructuring/revival package of AYCL has been initiated in the year 2007-08 which is still under implementation. However, the Company has been making profit for last three years beginning with 2007-08.

#### **Independent director in PSUs**

2271. SHRIMATI GUNDU SUDHARANI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that over 75 per cent of Public Sector Undertakings (PSUs) do not have Independent Directors;

(b) if so, the details of these PSUs which do not have Independent Directors and for how long the posts are lying vacant, PSU-wise; and

(c) the efforts made by the Ministry to appoint Independent Directors?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (c) The Independent Directors are appointed on the Boards of Central Public Sector Enterprises (CPSEs) by the concerned Administrative Ministries/Departments on the basis of recommendations of Search Committee/Public Enterprises Selection Board (PESB) after obtaining the approval of competent authority. During the year 2010 (upto November, 2010), names of 149 persons (as compared to 77 in 2009), duly recommended by the Search Committee/PESB, have been conveyed by the Department of Public Enterprises (DPE)